45

(Provisional)

The Number of Licences issued (Statewise) during the period 1-3-1974 to 30-6-1974

Serial No.	State	ਭ <u>.</u>		Licences Total
1	Andhra Pradesh			19
2	Andaman & Nico	bar I	alanda	_
3	Arunachal Prades	h		-
1.4	Assam			7
5	Bihar			12
6	Chandigarh .			. 1
Sin y	Dadra & Nagar H	avel	li 👯	1.
8	Delhi .		1 Pr	4
9	Goa, Daman & D	íu		. 3
10	Gujarat .			32
11	Haryana		· well	. 15
12	Himachal Pradesi	<u>h</u>	. V	جاي
13	Jammd & Kaash	mir		. 1
14	Kerala .			. 5
15	Karnataka .			, 18
16	Lakshadweep Isla	ands		
17	Madhya Pradesh			. 15
18	Maharashtra		•	107
19	Manipur .			(-
20	Meghalaya .			1
21	Mizoram .			
22	Nagaland			. –
23	Orisea .			2
24	Punjab .			13
25	Pondicherry	g#L	\mathcal{N}^{-1} .	. • 1
26	Rajasthan		1 df	. 17
27	Tamil Nadu	• .	. ता, 10 "म	32
28	Tripura	6	a≝ 7	-
29		•		. 46
30	West Bengal			, 33
31	State not indi as	sted		
			TAL	. 385

Amendment of Industrial (Development and Regulation) Act

*260 SHRI I. D. SINGH: Will the Minister of INDUSTRIAL DEVELOP-MENT AND SCIENCE AND TECHNO-LOGV be pleased to state:

(aj whether it is a fact that Government decided amend the hava to Industrial

(Development and Regulation) Act for the purposes of taking over any sick, unit for management; and

to Qurstiom

(b) if so, what are details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-NIAM): (a) and (b) Sections 18A, 18AA and 18FA of Ihe Industries (Development and Regulation) Act already empower the Government to take over the management of sick industrial undertakings. However, a bill to increase the maximum period of take over of management in such cases from 15 years to 17 years has been introduced in the House on 24-7-74.

Rajasthan Canal Project

SHRIMATI RATHNABAI SREE-*261. NIVASA RAO: SHRIMATI PRATIBHA SINGH. SHRI M. S. ABDUL KHADER:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that the completion of the first phase of the Rajasthan Canal Project has been delayed;
 - (b) if so, what are the reasons therefor; and
- (c) what measures Government propose to complete the work as per schedule.

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) and (b) With a provision of Rs. 40 crores during the Fourth Plan, and deferring lining of some minors and distributaries, it was anticipated that the Rajasthan Canal Stage I would be substantially completed by the end of the Fourth Pian. Actual expenditure during the IV Plan has been about Rs. 43 crores. However, the project which was expected to cost Rs. 110

crores at the beginning of the IV Plan is now likely to cost Rs. 146 crores. This large increase in cost coupled with constraint of resources is mainly responsible for the delay in completion of the project.